

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SEBI SPL CASE	100462/2014	Securities and Exchange Board of India Vs Ms Om Investment	Sharad Bansode
2	SEBI SPL CASE	100034/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs MONARCH PROJECTS AND FINMARKETS LTD.	
<u>STATEMENT US 313 CR.P.C.</u>				
3	SEBI SPL CASE	100235/2014	Securities and Exchange Board of India Vs Anil Dashrathlal Modi	
4	SEBI SPL CASE	100092/2015	Securities and Exchange Board of India Vs Mangalaben A. Doshi.	
<u>EVIDENCE</u>				
5	SEBI SPL CASE	100051/2014	Securities and Exchange Board of India Vs Auani Plantations Ltd. and Ors.	
6	SEBI SPL CASE	100096/2014	Securities and Exchange Board of India Vs Fanky Texofood Industries Ltd. and Ors.	
<u>ORDER</u>				
7	SEBI SPL CASE	100079/2015	Securities and Exchange Board of India Vs Jhunjhunwala Stock Brokers Pvt Ltd. and 6 ors.	
<u>STAYED BY HONBLE HIGH COURT</u>				
8	SEBI SPL CASE	100012/2016	Securities and Exchange Board of India Vs Compuquick Datamation India Ltd. and others	

APPEARANCE

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	SEBI SPL CASE	100164/2014	Securities and Exchange Board of India Vs World View Teakrich Ltd. and Ors.	
<u>STEPS</u>				
10	SEBI SPL CASE	100131/2014	Securities and Exchange Board of India Vs Symphony Farm and Forest Ltd. and Anr.	
11	SEBI SPL CASE	100169/2014	Securities And Exchange Board of India Vs Mayekar Investment Pvt. Ltd. and Ors.	
12	SPL.CASE	251/2020	SEBI Vs M/S. PRARTHANA ENGINEERING	PP
13	SPL.CASE	252/2020	SEBI Vs ADIL J. TAMBOLY	PP
14	SPL.CASE	253/2020	SEBI Vs HARI SINGH CHAMPAVAT	PP
15	SPL.CASE	254/2020	SEBI Vs TANIYA SECURITIES LTD AND ORS.03	PP
16	SPL.CASE	257/2020	SEBI Vs M/S. ARIL AGRO FORESTRY	PP
17	SPL.CASE	260/2020	SEBI Vs AAY PEE FINSTOCK PVT. LTD.	pp
<u>CITATION</u>				
18	SEBI SPL CASE	100065/2014	Securities And Exchange Board of India Vs Dilip Sudhanar Pendse	
<u>REPORT</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
19	SEBI SPL CASE	100241/2014	Securities and Exchange Board of India Vs Ritedeal Trading Co- op. Pvt. Ltd and ors. 2	
20	SEBI SPL CASE	100272/2014	Securities and Exchange Board of India Vs MS Sanyo Finance and Investment Pvt. Ltd and Anr	
21	SEBI SPL CASE	100313/2014	Securities and Exchange Board of India Vs Sound Craft Industries Ltd. and ors 4	
22	SEBI SPL CASE	100332/2014	Securities and Exchange Board of India Vs Ashish Pannalal Shah	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
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Criminal Cause List Dated 03-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SEBI SPL CASE	100093/2014	Securities and Exchange Board of India Vs Damyanti Finvest Pvt. Ltd and Ors.	
2	SEBI SPL CASE	100094/2014	Securities and Exchange Board of India Vs CDP Fincap Pvt Ltd. and Ors.	
3	SEBI SPL CASE	100136/2014	Securities and Exchange Board of India and Anr. Vs Ritwa Finvest Pvt. Ltd. and Ors.	
<u>HEARING</u>				
4	CRI APPEAL	100616/2015	Sudhip Ramchandra Mourya, Pappu Ramchandra Mourya @ MA 184415 @ BA 183115 - Applicants Vs The State of Maharashtra - Vile Parle Police Station - Respondent	Nagesh Joshi
<u>STAYED BY HONBLE HIGH COURT</u>				
5	SEBI SPL CASE	100062/2014	Securities and Exchange Board of India Vs Sawaca Communications and Ors.	
6	SEBI SPL CASE	100098/2014	Securities and Exchange Board of India Vs Sawaca Business Machines Ltd and Ors.	
7	SEBI SPL CASE	100220/2014	Securities and Exchange Board of India Vs Chat Computers Ltd. and Ors.	
8	SEBI SPL CASE	100315/2014	Securities and Exchange Board of India Vs Hakeem Auto Ltd and ors 2	

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	SEBI SPL CASE	100412/2014	Securities and Exchange Board of India Vs Hindustan Levers Ltd	R. K. Kakkar
10	SEBI SPL CASE	100154/2015	Securities and Exchange Board of India Vs Classic Credit Ltd., and 3 others.	
11	SEBI SPL CASE	100156/2015	Securities and Exchange Board of India Vs Panther Fincap and Management Services Ltd. and 3 other.	
12	SEBI SPL CASE	100157/2015	Securities and Exchange Board of India Vs V.N. Parekh Securities Ltd. and 3 others.	
13	SEBI SPL CASE	100158/2015	Securities and Exchange Board of India Vs Options Investments and 2 other	
14	SEBI SPL CASE	100159/2015	Securities and Exchange Board of India Vs Upfront Investments and 2 other.	
15	SEBI SPL CASE	100160/2015	Securities and Exchange Board of India Vs Trumph Securities Ltd. and 4 others.	
16	SEBI SPL CASE	100161/2015	Securities and Exchange Board of India Vs Online Investments and 1 other.	
17	SEBI SPL CASE	100162/2015	Securities and Exchange Board of India Vs Panther Investrade Ltd., and 3 others.	

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S.No.	Case Type	Case No.	Title	Name of Advocate
18	SEBI SPL CASE	100163/2015	Securities and Exchange Board of India Vs Profile Investment and 2 others.	
19	SEBI SPL CASE	100164/2015	Securities and Exchange Board of India Vs Linear Investment and 1 other.	
20	SEBI SPL CASE	100165/2015	Securities and Exchange Board of India Vs N.H. Securities Ltd., and 4 others.	
21	SEBI SPL CASE	100012/2019	SEBI Vs A.B. CORPORATION AND ANOTHER 01	PP
22	SEBI SPL CASE	100013/2019	Securities And Exchange Board Of India Vs Triupph International Finance Ltd. and ors.07	
<u>CITATION</u>				
23	SEBI SPL CASE	100109/2014	Securities and Exchange Board of India Vs Ms. Rituja Finvest Pvt. Ltd. and Ors.	
<u>REPORT</u>				
24	SPL.CASE	100259/2006	SECURITIES EXCHANGE BOARD OF INDIA Vs SHRI R. SHIVGURUNATHAN	
25	SPL.CASE	100229/2006	SECURITIES EXCHANGE BOARD OF INDIA Vs VIMAL RAJ MATHUR	
26	SESSIONS CASE	100263/2010	The State VileParle P. Stn. Vs Smt. Moinabibi Altaf Shaikh	
27	SEBI SPL CASE	100200/2014	Securities and Exchange Board of India Vs Ashok Joshi	

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S.No.	Case Type	Case No.	Title	Name of Advocate
28	SEBI SPL CASE	100279/2014	Securities and Exchange Board of India Vs Yash capital and ors 2	
29	SEBI SPL CASE	100396/2014	Securities and Exchange Board of India Vs Foram Enterprise Proprietor Shri Hadvani Maheshankumar Harilal,	Dipak Lingot
(Main Matter SEBI MA/0100134/2014)				
30	SEBI SPL CASE	100432/2014	securities and Exchange Board of India Vs Yogi Leasing and Finance ltd.	Sharad Bansode
31	SEBI SPL CASE	100028/2015	Securities and Exchange Board of India Vs Ms Goel Investor	Sharad Bansode
32	SEBI SPL CASE	100033/2015	Securities and Exchange Board of India Vs Pajkaj Shah co Ms Mobile Telecommunications ltd	Rachna Anand
33	SEBI SPL CASE	100103/2015	Securities and Exchange Board of India Vs Ms. New Leader Trading Co.Pvt. Ltd., and 2 others.	
34	SEBI SPL CASE	100174/2015	Securities and Exchange Board of India Vs Anil Kantilal Shah	
35	SEBI SPL CASE	100194/2015	Securities and exchange Board of India Vs Girdharbhai Karu	
36	SEBI SPL CASE	100217/2015	Securities and exchange Board of India Vs Ashutosh Plantation India Ltd and 4 others	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
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Criminal Cause List Dated 04-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE</u>				
1	SEBI SPL CASE	100259/2014	Securities and Exchange Board of India Vs Nisarga Forests I Ltd. and ors 5	
<u>HEARING</u>				
2	SEBI SPL CASE	100054/2014	Securities and EXchange Board of India Vs Shri. Sanjay Kothari	
3	SEBI SPL CASE	100226/2014	Securities and Exchange Board of India Vs Mahesh Tanvi	
4	SEBI SPL CASE	100266/2014	Securities and Exchange Board of India Vs Rajkumar Basantani	
5	SEBI SPL CASE	100444/2014	Securities and Exchange Board of India Vs Harvic Management Service Ltd and ors	Sharad Bansode
6	SEBI SPL CASE	100083/2015	Securities and Exchange Board of India Vs Amin Distributors and 1 Anr.	
(Main Matter SEBI MA/0100152/2014)				
7	SEBI SPL CASE	100050/2016	Securities and Exchange Board of India Vs M/s. Amrutleela Agra Forestry Ltd. and 7 others.	
8	SEBI SPL CASE	100011/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs RAJBHUSHAN DIXIT	pp

ORDER

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	SEBI SPL CASE	100091/2014	Securities and Exchange Board of India Vs Mayfair Paper and Boards Pvt. Ltd and Ors.	
10	SEBI SPL CASE	100139/2014	Securities and Exchange Board of India Vs Mayfair Realtors Pvt Ltd. and Ors.	
11	SEBI SPL CASE	100159/2014	Securities and Exchange Board of India Vs Sun Farth Ceramics Ltd.	
12	SEBI SPL CASE	100160/2014	Securities and Exchange Board of India Vs Auto Investment Pvt. Ltd. and Ors.	
13	SEBI SPL CASE	100161/2014	Securities and Exchange Board of India Vs Roofit Industries and Ors.	
14	SEBI SPL CASE	100162/2014	Securities and Exchange Board of India Vs Veegee Holding and Finance Pvt. Ltd. And Ors.	
<u>DISMISSAL ORDER</u>				
15	SEBI SPL CASE	100130/2014	Securities and Exchange Board of India Vs Adventure Oltchards Ltd. and Ors.	
<u>COMPLIANCE</u>				
16	SEBI SPL CASE	100003/2016	Securities and Exchange Board of India Vs Fortune Harvest Ltd., and others 5	

REPLY/SAY

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S.No.	Case Type	Case No.	Title	Name of Advocate
17	SEBI SPL CASE	100225/2015	Securities and exchange Board of India Vs Dhanlaxmi Lease Finance Ltd and 5 others	
18	SEBI SPL CASE	100068/2016	Securities and Exchange Board of India Vs Shri. P.S. Saminath Promoter and Managing Director of Pyramid Saimira Theater Limited and 3 ors.	
<u>APPEARANCE</u>				
19	SEBI SPL CASE	100187/2015	Securities and Exchange Board of India Vs MS. Oasis Media Matrix Limited and 36 others	
20	SEBI SPL CASE	100200/2015	Securities and exchange Board of India Vs Orient Tradelink Ltd	
21	SEBI SPL CASE	100212/2015	Securities and exchange Board of India Vs Shri Aushim Khetrapal	
<u>REPORT</u>				
22	SESSIONS CASE	100104/2015	The State DCB CID Unit XII Vs Royal @ Ray Edward Seqqera and Others	
23	SESSIONS CASE	100232/2015	The State of Dharavi Police Station Vs Javed Mohd. Subhan Ansari And Another One	
24	SESSIONS CASE	100160/2001	DCB CID Unit V Vs Mohammed Javed Shafique Shaikh And 3 ors	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SEBI SPL CASE	100357/2014	Securities and Exchange Board of India Vs Tejash Jayantilal Shah	Abhishwk Ramdas Rozatkar
(Main Matter SEBI MA/0100077/2014)				
<u>HEARING</u>				
2	SEBI SPL CASE	100210/2014	Securities and Exchange Board of India Vs Harshad C. Shah	
3	SEBI SPL CASE	100316/2014	Securities and Exchange Board of India Vs MS. Soundcraft Industries Ltd.	
4	SEBI SPL CASE	100317/2014	Securities and Exchange Board of India Vs MS Kolar share Pvt. Ltd	
<u>EVIDENCE</u>				
5	SEBI SPL CASE	100183/2014	Securities and Exchange Board of India Vs Ravi Prakash Khemka and ors	
6	SEBI SPL CASE	100256/2014	Securities and Exchange Board of India Vs Shila Baburo Suryavanshi	
<u>STEPS</u>				
7	SPL.CASE	244/2020	SEBI Vs WADA ARUN ASBESTOS PRODUCTS PVT.LTD. AND ORS.03	PP
8	SPL.CASE	245/2020	SEBI Vs MOTWANI ENTERPRISES PVY.LTD	PP
9	SPL.CASE	246/2020	SEBI Vs VYNEX CHEMICAL ENGG(B)PVT LTD.	PP
<u>REPORT</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SESSIONS CASE	100315/1983	Byculla P. Stn. Vs Ibrahim Mohd. Taher Malwala	
11	SESSIONS CASE	100254/1984	The State of Maharashtra Vs Abdul Jamad Rahim Khan 1	
12	SESSIONS CASE	517/1985	STATE Bandra Police stn Vs Bashir Ahmed Umar Chougule	
13	SESSIONS CASE	100287/1985	The State DCB CID Mumbai Vs Dawood Ibrahim Shaikh @ Kaskar	
14	SEBI SPL CASE	100001/2016	Securities and Exchange Board of India Vs M.s. Citi Securities	
15	SEBI SPL CASE	100009/2016	Securities and Exchange Board of India Vs Accurate Exports Ltd and others 10	

**CITY CIVIL AND SESSION COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SEBI SPL CASE	100450/2014	Securities and Exchange Board of India Vs R. m. Mishra	Sharad Bansode
2	SEBI SPL CASE	100006/2015	Securities and Exchange Board of India Vs Ford Brothers Capital Services Ltd	Sharad Bansode
3	SEBI MA	100790/2020	Securities and Exchange Board of India Vs Bharat Jayantilal Patel	Kushal Mor
4	SEBI MA	100791/2020	Securities and Exchange Board of India Vs Bharat Jayantilal Patel	Kushal Mor
5	SEBI MA	100792/2020	Securities and Exchange Board of India Vs Bharat Jayantilal Patel	Kushal Mor
6	SEBI MA	100793/2020	Securities and Exchange Board of India Vs Bharat Jayantilal Patel	Kushal Mor
<u>STEPS</u>				
7	SPL.CASE	247/2020	SEBI Vs MID EAST INVESTMENT SERVICES LTD	PP
8	SPL.CASE	248/2020	SEBI Vs P. RAJARATHINAM	PP
9	SPL.CASE	249/2020	SEBI Vs MEGHA ENTERPRISES	PP
<u>REPORT</u>				
10	SESSIONS CASE	100234/1987	The State DCB CID Vs Ravindrapalsingh Guruwachansingh Siddhu	APP

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	SESSIONS CASE	101023/1989	The State Bandra P. STn Vs Raju Madhukar Patil	
12	SESSIONS CASE	100285/1991	State of MaharashtraVakola P.Stn. Vs Akram Mohd. Hanif Usman Shaikh 2 Ors.	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SEBI SPL CASE	100242/2015	Securities and exchange Board of India Vs MS Parasrampurua Plantations Ltd and 8 others	
2	SEBI SPL CASE	100062/2016	Securities and Exchange Board of India Vs Savjibhai D Patel and ors	
<u>EVIDENCE</u>				
3	SEBI SPL CASE	100337/2014	Securities and Exchange Board of India Vs Classic credit ltd., and Others	
4	SEBI SPL CASE	100398/2014	Securities and Exchange Board of India Vs Bharat Patel	Manish Bundel
(Main Matter SEBI MA/0100132/2014)				
5	SEBI SPL CASE	100053/2015	Securities and Exchange Board of India Vs Rajnish B. Jain	
(Main Matter SEBI MA/0100064/2014)				
<u>CHARGE</u>				
6	SEBI SPL CASE	100181/2015	Securities and Exchange Board of India Vs Boom Securities and Leasing Ltd, and 3 others.	
<u>DOCUMENTS</u>				
7	SEBI SPL CASE	100105/2014	Securities And Exchange Board of India Vs Shri. Ketan U. Parekh and Ors.	
8	SEBI SPL CASE	100184/2014	Securities and Exchange Board of India Vs Amit Shah	
9	SEBI SPL CASE	100209/2014	Securities and Exchange Board of India Vs Jhaveri Securities and 1 Anr.	

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10	SEBI SPL CASE	100270/2014	Securities and Exchange Board of India Vs Tushar s. Jhaveri	
11	SEBI SPL CASE	100302/2014	Securities and Exchange Board of India Vs Tushar Jhaveri	
(Main Matter SEBI MA/0100060/2014)				
12	SEBI SPL CASE	100440/2014	Securities and Exchange Board of India Vs PCS Stock Broking pvt. ltd. and ors	Sharad Bansode
<u>APPEARANCE</u>				
13	SEBI SPL CASE	100020/2015	Securities and Exchange Board of India Vs Balaji and Company and ors	Sharad Bansode
14	SEBI SPL CASE	100141/2015	Securities and Exchange Board of India Vs S.J. Securities Pvt. Ltd. and 3 others.	
15	SEBI SPL CASE	100261/2015	The Securities and Exchange Board of India Vs Ms. Ion Exchange Enviro Farms Ltd and 12 ors.	
16	SEBI SPL CASE	100044/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs ALFAVISION ORCHARDS AND PLANTATIONS LTD.	
17	SEBI SPL CASE	100055/2016	THE STATE OF SECURITIES AND EXCHANGE BOARD OF INDIA. Vs M/S. SAI PRASAD PROPERTIES LIMITED AND ORS.07	Law Global.
18	SEBI SPL CASE	100069/2016	Securities and Exchange Board of India Vs M/s. Excell Multitech Limited and 6 ors.	

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19	SEBI SPL CASE	100005/2017	Securities and Exchange Board of India ... Complainant Vs Nirmal Kotecha and 3 ors.	
20	SEBI SPL CASE	100028/2019	SEBI Vs PAWAN J. CHAUDHARY	PP
21	SEBI SPL CASE	100033/2019	SECURITIES AND EXCHANGE BOARD OF INDIA Vs JAYESH HIMATLAL MEHTA	pp
<u>STEPS</u>				
22	SEBI SPL CASE	100124/2014	Securities and Exchange Board of India Vs Shri. Mukesh M. Kothari	
23	SEBI SPL CASE	100461/2014	Securities and Exchange Board of India Vs Ms A1, Hilal Orchards ltd	Sharad Bansode
24	SEBI SPL CASE	100112/2015	Securities and Exchange Board of India Vs Dilip Hanmant Jambhade	
25	SEBI SPL CASE	100061/2016	Securities and Exchange Board of India Vs M/s Kolar Biotech Ltd. and 31 ors.	
26	SPL.CASE	237/2020	SEBI Vs M/S. SUN SECURITIES, A BUSINESS CONCERN HAVING ITS OFFICE AT CSI COMMERCIAL CENTRE.	PP
27	SPL.CASE	238/2020	SEBI Vs M/S. SHREE SHITALNATH INVESTEMENT	PP
28	SPL.CASE	239/2020	SEBI Vs M/S. MONEY MANAGEMENT SERVICE	PP

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29	SPL.CASE	241/2020	SEBI Vs FIVE STAR CAPITALL SERVICES	PP
30	SPL.CASE	242/2020	SEBI Vs M/S. REACH HIGH INVESTMENT	PP
31	SPL.CASE	243/2020	SEBI Vs M/S. MERCHANT INVESTMENT	PP
32	SPL.CASE	250/2020	SEBI Vs M/S. ATUL AGARWAL AND CO.	PP
33	SPL.CASE	236/2020	SEBI Vs AA STOCK MOVERS,	PP
34	SPL.CASE	240/2020	SEBI Vs M/S. SUNDARAM SERVICES	PP
35	SPL.CASE	267/2020	SEBI Vs MAHENDRA SINGH VARMA	PP
<u>REPORT</u>				
36	SEBI SPL CASE	100021/2014	Securities and Exchange Board of India Vs Viral Synlex Ltd and Ors.	
37	SEBI SPL CASE	100056/2014	Securities and Exchange Board of India Vs Blue Informarion Technology Ltd. and Ors.	
38	SEBI SPL CASE	100066/2014	Securities and Exchange Board of India Vs Arihant Threads Ltd. and Anr.	
39	SEBI SPL CASE	100070/2014	Securities And Exchange Board of India Vs Openleaf Stocks and Shares Pvt. Ltd. And Anr.	

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40	SEBI SPL CASE	100095/2014	Securities And Exchange Board of India Vs Ojas Technochem Products Ltd. and Ors.	
41	SEBI SPL CASE	100104/2014	Securities And Exchange Board of India Vs Albless Trading and Investment Pvt. Ltd. and Ors.	
42	SEBI SPL CASE	100127/2014	Securities and Exchange Board of India Vs Ms. Ojas Techno Chem Products Ltd and Ors.	
43	SEBI SPL CASE	100190/2014	Securities and Exchange Board of India Vs Zillion Pharmachem Ltd. and Ors.	
44	SEBI SPL CASE	100275/2014	Securities and Exchange Board of India Vs Smita Nagda	
45	SEBI SPL CASE	100324/2014	Securities and Exchange Board of India Vs MS Sparkling Securities	
46	SEBI SPL CASE	100113/2015	Securities and Exchange Board of India Vs Falguni P. Shah	
47	SEBI SPL CASE	100191/2015	Securities and Exchange Board of India Vs Enkay Texofood Industries Limited	
48	SEBI SPL CASE	100239/2015	Securities and exchange Board of India Vs Enbee Plantation Ltd and 6 others	

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49	SEBI SPL CASE	100003/2017	Securities and Exchange Board of India ... Complainant Vs M/s Taksheel Solutions Pvt Ltd. and 6 ors.	
50	SEBI SPL CASE	100006/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs MAITREYA SERVICES PVT. LTD.....oth	
